

CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH, CHENNAI

O.A. No.310/01385/2019
Dated 21st, Monday of October, 2019

PRESENT

Hon'ble Mr. P. Madhavan, Member(Judicial)
Hon'ble Mr. T. Jacob, Member(Administrative)

M. Rajamani
W/o Soundrapandiyan
4/2-1, Teacher's Colony
1st Street
Vilangudi Post
Madurai 625 018.

... Applicant

By Advocate M/S T.K. Saravanan

Vs

1. The Union of India rep. by the
Chief Postmaster General
Tamil Nadu Circle
Anna Salai, Chennai – 600 002.

2. The Senior Superintendent of Post Offices
Madurai Division
Madurai – 625 002.

3. The Inspector of Post Offices
Thirumangalam Sub-Division
Thirumangalam – 625 706.

By Advocate : Mr. Su. Srinivasan

ORAL ORDER

(Hon'ble Mr. P. Madhavan, Member(J))

OA has been filed by the applicant seeking the following relief:-

"To direct the respondents to regularise the services of the applicant and absorb herein any regular GDS post or in any other eligible vacant post and to pass any other orders or directions as deemed fit and proper in the circumstances of this case and thus render justice."

2. Ld. Counsel for the applicant submits that applicant's representation Annexure-A/5, dated 10.08.2019 in respect of his grievance is pending before the authorities. Learned counsel for the applicant submits that his client would be satisfied if the respondents are directed to consider and dispose of the applicant's pending representation dated 10.08.2019, Annexure -A5 within a stipulated time by passing a speaking order.

3. Mr. Su. Srinivasan, Ld. Standing Counsel takes notice for the respondents has no objection.

5. In view of the limited submission made, we are of the view that OA could be disposed of at admission stage by directing the respondents to consider and dispose of the pending representation of the applicant Annexure-A/5, dated 10.08.2019 in the light of relevant rules and regulations by passing a speaking order within a period of six months from the date of receipt of copy of the order.

6. OA is disposed of accordingly with the above observation. No costs.

(T. Jacob)
Member(A)

(P. Madhavan)
Member(J)

asvs